

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3367
ANSWERED ON:24.08.2006
UTILIZATION OF FUNDS UNDER SC SCHEMES
Saradgi Shri Iqbal Ahmed

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has failed to ensure total utilization of funds under coaching and allied scheme for Scheduled Castes students;
- (b) if so, the reasons therefor;
- (c) the details of allocation and utilisation of funds under the scheme during each of the last three years, State-wise;
- (d) the action taken against those States which have not utilised the funds; and
- (e) the measures taken by the Union Government for proper utilisation of funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (e) Central assistance to States under the scheme of coaching and allied assistance for weaker sections including SCs, OBCs and Minorities during a particular year depends on the proposals received from eligible Field Implementing Agencies (FIAs) i.e. State Governments, Universities and NGOs. Funds released to the FIAs under the scheme in last three years are given in Annexure-I.

The Ministry impresses upon the State Govts. for proper utilization of funds through State Secretaries meetings and through periodic letters to them.